

(23)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI.

MA 2281/98  
OA 2185/95

New Delhi this the 9th day of November, 1998.

Hon'ble Smt. Lakshmi Swaminathan, Member (J)  
Hon'ble Shri K. Muthukumar, Member (A)

In the matter of

1. Sh. T. P. S. Butola  
S/O Late Sh. B. S. Butola,  
R/O Type-IV/162, Lakshmibai  
Ngr, New Delhi and working  
as ad-hoc Dy. Director (F&VP)  
and regular senior Inspecting  
Officer (F&VP) in Directorate  
of Fruit and Vegetable preserva-  
tion (NR) M/O Food Processing  
Industries, Govt. of India,  
Jam Nagar House, New Delhi.
2. Sh. J. P. Verma  
S/O Sh. Kanhaya Lal  
and working as ad hoc Dy. Director  
(F&VP) and regular Senior  
Inspecting Officer (F&VP) Directorate  
of Fruit and Vegetable Preservation  
M/O Food Processing Industries,  
Govt. of India Eastern Region,  
Mayukh Bhawan Salt Lake, Calcutta  
and resident of Madhyam Gram  
24 Parganas W.B.
3. Sh. P. K. De  
S/O Sh. Late Pradulla Kumar De  
and resident 5 Hemchandra Lane  
P.O. Bhadra Kali, Hoogly, WB and  
working as Senior Inspecting  
Officer (F&VP) Directorate of F&VP  
M/O Food Processing Industries,  
Govt. of India, Eastern Region, Mayak  
Bhawan, Salat Lake, Calcutta.
4. Sh. Lalita Singh S/O Sh. Parmanand Singh  
and resident 2643/208/6 CGS Colony,  
Antop Hill, Bombay 40034 and working  
as Senior Inspecting Officer (F&VP)  
in the Directorate of F&VP M/O Food  
Processing Industries, Govt. of India  
Western Region Old CGO Bldg. Maharishi  
Karve Marg, Bombay-20.
5. Sh. M. S. Karak S/O Sh. B. B. Karak  
and resident of 14/6, CPWD Quarter,  
K.K. Nagar, Madras-78  
and working as Senior Inspecting Officer  
(F&VP) in the Directorate of F&VP  
M/O Food Processing Industries, Govt. of  
India, Shastri Bhawan, Madras-6

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6. Shri K.M.Nath S/O Late Sh.K.C.Nath and working as Senior Inspecting Officer(F&VP) in the Directorate of Fruit & Vegetable Products M/O Food Processing Industries, Govt.of India, Jamnagar House, New Delhi-11 and R/O 7/610, East Patel Nagar, New Delhi-8

(None for the applicants)

..Applicants

vs.

1. Union of India-through :

Secretary,  
M/O Food Processing Industries  
Panchasheel Bhawan,  
Khelgaon Marg, New Delhi-49

2. Secretary,  
Ministry of Personnel & Admn.  
Reforms, Department of Personnel,  
North Block, New Delhi.

3. The Secretary,  
Union Public Service Commission,  
Shahjahan Road, New Delhi.

4. The Secretary,  
Ministry of Food,  
Department of Food,  
Krishi Bhawan, New Delhi.

(By Advocate Shri S.M.Arif )

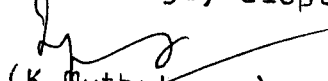
.. Respondents

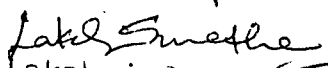
O R D E R (ORAL)

(Hon'ble Smt.Lakshmi Swaminathan, Member (J)

Applicants have filed MA 2281/98 through their counsel seeking permission to withdraw the OA on the ground that the Recruitment Rules have since been amended by the respondents and they have got the reliefs through this amendment.

2. In the circumstances, MA 2281/98 is allowed. OA is accordingly disposed of as having become infructuous and withdrawn.

  
(K.Muthukumar)  
Member(A)

  
(Smt. Lakshmi Swaminathan)  
Member(J)